


ORDER

Since Sh. Ashok Kumar, Sh. Vinay Kakran, Civil Judges (Junior Division)-cum-Judicial Magistrates First Class, Sonipat, and Ms. Jogindri, Additional Civil Judge (Senior Division)-cum-Sub Divisional Judicial Magistrate, Kharkhoda, have tested COVID-19 positive and are undergone isolation/home quarantine, therefore, the duty roster of the Judicial Magistrates posted at Sonipat Headquarter for the period from 18.11.2020 to 30.11.2020 is hereby modified as under:-

Sr. No.	Duty Period	Name of the Judicial Officers with designation
1	18.11.2020 to 22.11.2020	Ms. Manvika Yadav, ACJ (SD)/JMIC, Sonipat
		Ms. Harsha Sharma, CJ (JD)/JMIC, Sonipat
2	23, 25 and 27.11.2020	Sh. Saurabh Gupta, CJ (SD)/CJM, Sonipat
		Ms. Manvika Yadav, ACJ (SD)/JMIC, Sonipat
3	24, 26 and 28.11.2020	Sh. Saurabh Gupta, CJ (SD)/CJM, Sonipat
		Ms. Harsha Sharma, CJ (JD)/JMIC, Sonipat
4	29.11.2020 & 30.11.2020	Ms. Manvika Yadav, ACJ (SD)/JMIC, Sonipat
		Ms. Harsha Sharma, CJ (JD)/JMIC, Sonipat


The urgent civil and criminal work relating to the Court of Ms. Jogindri, Additional Civil Judge (Senior Division)-cum-Sub Divisional Judicial Magistrate at Sub Division, Kharkhoda, shall be attended at Sonipat by the junior Judicial Magistrate on duty during the aforesaid period. Similarly, the urgent civil and criminal of the Court of Sh. Ashok Kumar and Sh. Vinay Kakran, Civil Judges (Junior Division)-cum-Judicial Magistrates First Class, Sonipat, shall be attended by the senior Judicial Magistrate on duty during the aforesaid period.

In absence of Sh. Saurabh Gupta, Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, Sonipat, from 18.11.2020 to 22.11.2020, urgent work of his Court shall be attended by Ms. Harsha Sharma, Civil Judge (Junior Division)-cum-Judicial Magistrate First Class, Sonipat, and for 29.11.2020 and 30.11.2020, the same shall be attended by Ms. Manvika Yadav, Additional Civil Judge (Senior Division)-cum-Judicial Magistrate First Class, Sonipat.

The other instructions of all previous orders shall remain unchanged.

A copy of this order be uploaded on the official website of this office.

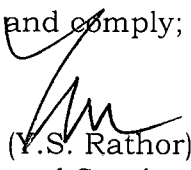
All concerned be informed accordingly.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 18-11-2020

Endst. No. 8636 / Dated 18/11/2020

Copy forwarded to:-

1. Registrar General, Punjab and Haryana, High Court, Chandigarh, for information.
2. All the Judicial Officers posted in Sonipat Sessions Division,;
3. Deputy Commissioner, Sonipat;
4. Superintendent of Police, Sonipat;
5. District Attorney, Sonipat;
6. Presidents, Bar Association, Sonipat, Gohana, Ganaur and Kharkhoda;
7. Superintendent Grade-II (Judicial) of this office;
8. Statistical Assistant of this office;
9. System Officer/Computer Clerk to note and comply; for information and necessary action.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 18-11-2020